

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 203 11993 (14 OA No. 114/93)

S. D. Bante

Versus U O 9 & Ors.

Date of Order

Orders

This is an **M.P.** (in OA No. 114/93) for early hearing. On scrutiny it has been found in order.

S.O. (P)
31/3

31/3

31.3.93

Mr. K. S. Sharma - Counsel for the applicant

Register & Put up in Court for admission on 14-4-93 alongwith OA 114/93

[Signature]
REGISTRAR
C.A.T. JAIPUR

15.4.93

Now present on behalf of the petitioner

We have perused the M.P. It is not possible to change the date fixed for filing of reply by the respondents at this stage. The M.P. is dismissed.

[Signature]
(B. B. Mahajan)
Member (Adm.)

[Signature]
(D. L. Mehta)
Vice-Chairman

Copd Sent to petitioner's counsel

note d. 2832

Dated 24/4/93